

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No.217 – IA 560 of 2022
Item No.218 – IA 597 of 2022
Item No.219– IA 627 of 2022
Item No.220 – IA 692 of 2022
Item No.221 – IA 690 of 2022
Item No.222 – IA 777 of 2022
In
CP(IB) 268 of 2020

Proceedings under Section 7 IBC

IN THE MATTER OF:

Arrow Engineering Ltd
V/s
Golden Tobacco Ltd

.....Applicant

.....Respondent

Order delivered on 11/11/2022

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant: Mr. Navin Pahwa, Senior Advocate with Ms. Aaksha Sajnani - 1
Mr. Saurabh Soparkar, Sr. Adv. with Ms. Aaksha Sajnani -2
For the RP : Mr. Anurag Bisaria, Adv.
Mr. Yatin Oza, Sr. Adv.
Mr. Sumesh Dhawan, Adv.
Mr. Jacinta, Adv.

ORDER

IA 560 of 2022, IA 597 of 2022, IA 627 of 2022, IA 692 of 2022 and IA 690 of 2022

List for hearing on 30.11.2022.

IA 777 of 2022

Heard.

Order Reserved

-Sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-Sd-

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**